

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 176 of 2014 & 177 of 2014

Dated : 14th November, 2014

**Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. Nayan Mani Borah, Technical Member**

In the matter of:

Appeal No. 176 of 2014

**GAIL (India) Ltd. ... Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant (s) : Mr. Ankit Jain and Ms. Iti Agarwal

Counsel for the Respondent (s) : Mr Prashant Bezboruah and
Ms Sonali Malhota for PNGRB

Appeal No. 177 of 2014

**GAIL (India) Ltd. ... Appellant(s)
Versus
Petroleum & Natural Gas Regulatory Board Respondent(s)**

Counsel for the Appellant (s) : Mr. Ankit Jain and Ms. Iti Agarwal

Counsel for the Respondent (s) : Mr Prashant Bezboruah and
Ms Sonali Malhota for PNGRB

ORDER

It is stated by learned counsel for the parties that pleadings are complete.

Be listed for hearing on **9th January, 2015.**

**(Nayan Mani Borah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/sh